

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 246 OF 2016
APPEAL NO. 247 OF 2016
AND
APPEAL NO. 248 OF 2016**

Dated: 31st January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Southern Power Distribution Co. of Andhra Pradesh Ltd. ...Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Prerna Singh

Counsel for the Respondent(s) : Mr. K. V. Mohan
Mr. K. V. Balakrishnana for R.1

Mr. Anand K. Ganesan
Mrs. Swapna Seshadri for R.2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **23.03.2017**.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh